

2012

HIGH COURT, CALCUTTA
APPELLATE SIDE

CORRIGENDUM

No. 1851–RG.

Dated, Calcutta, the 1st June, 2012.

I

Owing to typographical mistake and due to inadvertence the name of Sri Abhijit Kumar Gangopadhyay, son of Dipak Kumar Ganguly was not incorporated in the list of eligible candidates for appearing at written examination for direct recruitment from Bar to the cadre of District Judge (Entry Level) in West Bengal Judicial Service, published in the Court's website under Notification No. 1715 –RG dated 15-05-12.

Accordingly, it is notified that the name of Sri Abhijit Kumar Gangopadhyay, son of Dipak Kumar Ganguly be included in the list of eligible candidates under Sl. No. 213 after the name of Sri Supriya Chattopadhyay, Sl. No. 212.

II

Owing to typographical mistake, the Father's name of Sri Kunal Kanti Ghosh has wrongly been typed as **Gobinda** Chandra Ghosh instead of **Gopal** Chandra Ghosh as it appears under Sl. No. 5 of the list of eligible candidates published in the Court's website under Notification No. 1715 –RG dated 15-05-12.

The Father's name of Sri Kunal Kanti Ghosh is hereby rectified and the same may be read as **Gopal** Chandra Ghosh instead of Gobinda Chandra Ghosh.

This is for information of all concerned.

BY ORDER

Sd/-

(R. K. Bag)

Registrar General & Secretary
Selection Board, High Court, Calcutta.